

PROFORMA-I

STATEMENT OF WORK DONE BY THE HIGH COURT OF SIKKIM DURING THE HALF YEAR ENDING ON 31/12/2023

| Description of cases | Cases pending at the beginning of the half year | Institution during the half year | Disposal during the half year | | | | | Total | Number of cases in which Judgments Reserved & pending | | | | Cases pending at the end of the half year |
|--|---|----------------------------------|-------------------------------|-------------------|-------------------|---------------|-----------------------|-------|---|---|---|-----------------|---|
| | | | At Preliminary hearing | By a Single Judge | By Division Bench | By Full Bench | By Constitution bench | | Over a month and less than two months | Over two months and less than four months | Over four months and less than six months | Over six months | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 |
| 1. MAIN CASES ORIGINAL SIDE (CIVIL) | | | | | | | | | | | | | |
| a) Civil suits | | | | | | | | | | | | | |
| b) Admiralty suits | | | | | | | | | | | | | |
| 2. Testamentary and intestate suits | | | | | | | | | | | | | |
| 3. Insolvency Cases | | | | | | | | | | | | | |
| 4. Liquidation Cases | | | | | | | | | | | | | |
| 5. Chartered Accountant Act, 1949 | | | | | | | | | | | | | |
| 6. Special Jurisdiction Cases | | | | | | | | | | | | | |
| 7. WRIT PETITIONS | | | | | | | | | | | | | |
| a) Service matter | 14 | 04 | -- | 04 | -- | -- | -- | 04 | -- | -- | -- | -- | 14 |
| b) Land Reforms | | | | | | | | | | | | | |
| c) Labour Laws | | | | | | | | | | | | | |
| d) Others | 59 | 34 | -- | 30 | 01 | -- | -- | 31 | -- | -- | -- | -- | 62 |

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 High Court of Sikkim
 Gangtok

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|---|----|----|----|----|----|----|----|----|----|----|----|----|----|----|
| 8 a) Banking Regulation Act, 1949 | | | | | | | | | | | | | | |
| b) Execution, transferred and interlocutory Application under Section 45(C) of the Banking Regulation Act, 1949 | | | | | | | | | | | | | | |
| 9. Company petition & Application | | | | | | | | | | | | | | |
| a) Petitions | | | | | | | | | | | | | | |
| b) Application in Petitions | | | | | | | | | | | | | | |
| c) Applications in liquidation proceedings | | | | | | | | | | | | | | |
| d) Application in company appeals | | | | | | | | | | | | | | |
| e) Matter transferred U/S 455(3) of the Companies Act | | | | | | | | | | | | | | |
| 10. Income Tax References and applications | | | | | | | | | | | | | | |
| 11. Sales Tax References and application | | | | | | | | | | | | | | |
| 12. Other Direct and indirect Tax References and applications | | | | | | | | | | | | | | |
| a) Gift Tax Wealth Tax and Estate Duty References and Applications | | | | | | | | | | | | | | |
| b) Other tax Revision Cases | | | | | | | | | | | | | | |
| c) Other Tax Reference and Applications | | | | | | | | | | | | | | |
| 13. Petitions Under Indian Arbitration Act | 03 | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 04 |
| 14. Matrimonial Cases and Reference | | | | | | | | | | | | | | |
| a)Matrimonial Suits/Cases | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 01 |
| b)Matrimonial References | | | | | | | | | | | | | | |
| c)Petitions Under Section 24 of the Hindu Marriage Act | | | | | | | | | | | | | | |
| 15. Land Acquisition Reference | | | | | | | | | | | | | | |
| 16. Election Petitions and Applications | | | | | | | | | | | | | | |
| a) Election Petitions | | | | | | | | | | | | | | |
| b)Applications in Election Cases | | | | | | | | | | | | | | |
| 17.Insurance Act, Reference & Applications | | | | | | | | | | | | | | |

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High Court of Sikkim
Gangtok

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|---|----|----|----|----|----|----|----|----|----|----|----|----|----|
| 18. Motions | | | | | | | | | | | | | |
| a) Motion for sanction of prosecution | | | | | | | | | | | | | |
| b) Motion for setting aside fraudulent transfers | | | | | | | | | | | | | |
| c) Motion for annulment of adjudication orders | | | | | | | | | | | | | |
| d) Motion for setting aside Insolvency cases | | | | | | | | | | | | | |
| e) Notice of Motion for stay order | | | | | | | | | | | | | |
| 19. Other Petitions and Applications | | | | | | | | | | | | | |
| a) Probate Civil Petitions | | | | | | | | | | | | | |
| b) Petitions under the Guardians & Wards Act | | | | | | | | | | | | | |
| c) Contempt of Court (Civil) Petitions | 01 | 03 | -- | 03 | -- | -- | -- | 03 | -- | -- | -- | -- | 01 |
| d) Cross objections | 03 | 01 | -- | 03 | -- | -- | -- | 03 | -- | -- | -- | -- | 01 |
| e) Transfer Petition (Civil) | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| f) Applications for leave to sue as indigent person | | | | | | | | | | | | | |
| g) Execution application on the original side | | | | | | | | | | | | | |
| h) Special Cases under Order XXXVI of Civil Procedure Code 1908 | | | | | | | | | | | | | |
| i) Applications under Court Fees Act, Regarding valuation of Estate | | | | | | | | | | | | | |

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|--|----|----|----|----|----|----|----|----|----|----|----|----|----|
| j) Petitions under Foreign Awards (Recognition and Enforcement Act, 1961) | | | | | | | | | | | | | |
| k) Petitions Application for | | | | | | | | | | | | | |
| i) Injunction in Original Proceedings | | | | | | | | | | | | | |
| ii) Appointment of Receivers in Original Proceeding | | | | | | | | | | | | | |
| l.) Civil Miscellaneous Case | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| 20. TOTAL ORIGINAL SIDE (CRIMINAL) | 81 | 43 | -- | 40 | 01 | -- | -- | 41 | -- | -- | -- | -- | 83 |
| 21. High Court Sessions | | | | | | | | | | | | | |
| 22. Writ Petitions | | | | | | | | | | | | | |
| a) Relating to Investigation or Trial of Criminal cases | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| 23. Special Criminal Applications for Writs under the Constitution and U/S 491 of the Code of Criminal Procedure, 1973 | | | § | | | | | | § | | | | |
| 24. Criminal Contempt, under the Contempt of Courts Act | | | | | | | | | | | | | |
| 25. Others | | | | | | | | | | | | | |
| a) Transfer Petition (Crl.) | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| b) Application U/S 482 of Criminal Procedure of 1973 or under any other corresponding provision | 01 | 07 | -- | 07 | -- | -- | -- | 07 | -- | -- | -- | -- | 01 |
| 26. TOTAL | 01 | 07 | -- | 07 | -- | -- | -- | 07 | -- | -- | -- | -- | 01 |

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| APPELLATE SIDE (CIVIL) | | | | | | | | | | | | | |
|--|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|
| 27. Writ Appeals | | | | | | | | | | | | | |
| a) Service matters | 01 | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 02 |
| b) Land reforms including land ceiling | | | | | | | | | | | | | |
| c) Labour laws | | | | | | | | | | | | | |
| d) Other | 07 | 04 | -- | -- | 07 | -- | -- | 07 | -- | -- | -- | -- | 04 |
| 28. Letters patent Appeals | | | | | | | | | | | | | |
| 29. First Appeals from | | | | | | | | | | | | | |
| a) Original Side | | | | | | | | | | | | | |
| b) Judgments | 17 | 04* | -- | 02 | -- | -- | -- | 02 | -- | -- | -- | -- | 19** |
| c) Orders | 01 | 01 | -- | 01 | -- | -- | -- | 01 | -- | -- | -- | -- | 01 |
| 30. Second Appeals from Judgment | 08 | 03 | -- | 03 | -- | -- | -- | 03 | -- | -- | -- | -- | 08 |
| 31. Miscellaneous First Appeals from | | | | | | | | | | | | | |
| a) Original Side | | | | | | | | | | | | | |
| b) Judgment | | | | | | | | | | | | | |
| c) Orders | | | | | | | | | | | | | |
| 32. Miscellaneous Second Appeals from | | | | | | | | | | | | | |
| a) Judgment | | | | | | | | | | | | | |
| b) Orders | 01 | 01 | -- | 01 | -- | -- | -- | 01 | -- | -- | -- | -- | 01 |
| 33. Revision Petitions | 03 | 03 | -- | 05 | -- | -- | -- | 05 | -- | -- | -- | -- | 01 |
| 34. Civil References | | | | | | | | | | | | | |
| 35. Civil Miscellaneous Petitions under Article 227 of the Constitution | | | | | | | | | | | | | |
| 36. Other Appeals | | | | | | | | | | | | | |
| a) City Civil Court Appeals | | | | | | | | | | | | | |
| b) Review of Judgments | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| c) Compensation, Claims and Special Appeals | 03 | 05 | -- | 02 | -- | -- | -- | 02 | -- | -- | -- | -- | 06 |
| d) Original Civil Jurisdiction Appeals | | | | | | | | | | | | | |
| e) Execution First Appeals | | | | | | | | | | | | | |
| f) Special Tribunal Appeal | | | | | | | | | | | | | |
| 37. TOTAL | 41 | 22 | -- | 14 | 07 | -- | -- | 21 | -- | -- | -- | -- | 42 |
| [*01 (One) Commercial Appeal also included] | | | | | | | | | | | | | |
| [**01 (One) Commercial Appeal and 02 (Two) Tax Appeals included] | | | | | | | | | | | | | |

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| APPELLATE SIDE (CRIMINAL) | | | | | | | | | | | | | |
|---|-----|-----|----|----|----|----|----|----|----|----|----|----|-----|
| 38. Criminal Appeals | | | | | | | | | | | | | |
| a) By persons convicted | 25 | 23 | -- | 01 | 05 | -- | -- | 06 | -- | -- | -- | -- | 42 |
| b) By Government from Judgment of Acquittal | 02 | 04 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 06 |
| c) By complaint, U/S 378 (4) of Criminal Procedure Code | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 01 |
| 39. Criminal Revisions | 02 | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 03 |
| 40. Confirmation Cases U/S 366 of Criminal Procedure Code or under any Corresponding provisions | | | | | | | | | | | | | |
| 41. Criminal L P | 01 | 01 | -- | -- | 02 | -- | -- | 02 | -- | -- | -- | -- | -- |
| 42. Others | | | | | | | | | | | | | |
| a) Fresh Bail Applications pending Investigation of trial | | | | | | | | | | | | | |
| b) Bail including Anticipatory Bail | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| c) Review Petition (FAM CT) | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| 43. TOTAL | 31 | 29 | -- | 01 | 07 | -- | -- | 08 | -- | -- | -- | -- | 52 |
| GRAND TOTAL (20+26+37+43) | 154 | 101 | -- | 62 | 15 | -- | -- | 77 | -- | -- | -- | -- | 178 |

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PROFORMA -III

CLASSIFICATION OF CASES PENDING AT THE END OF HALF YEAR ENDING ON 31/12/2023 IN TERMS OF DATE OF INSTITUTION

| Description of cases | PENDING FOR | | | | | | | | | | | |
|-------------------------------------|--------------------|------------------|--------------------|---------------------|-------------------|------------------|-------------------|---------------------|--------------------|------------------|---------------|-------|
| | Less than one year | One to two years | Two to three years | Three to four years | Four to five year | Five to six year | Six to seven year | Seven to eight year | Eight to nine year | Nine to ten year | Over ten year | TOTAL |
| Main Cases | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 1. Original Side (Civil) | | | | | | | | | | | | |
| 1. suits | | | | | | | | | | | | |
| a) Civil suits | | | | | | | | | | | | |
| b) Admiralty suits | | | | | | | | | | | | |
| 2. Testamentary and intestate suits | | | | | | | | | | | | |
| 3. Insolvency Cases | | | | | | | | | | | | |
| 4. Liquidation Cases | | | | | | | | | | | | |
| 5. Chartered Accountant Act, 1949 | | | | | | | | | | | | |
| 6. Special Jurisdiction Cases | | | | | | | | | | | | |
| 7. WRIT PETITIONS | | | | | | | | | | | | |
| a) Service matter | 05 | 03 | 02 | 03 | -- | 01 | -- | -- | -- | -- | -- | 14 |
| b) Land Reforms | | | | | | | | | | | | |
| c) Labour Laws | | | | | | | | | | | | |
| d) Others | 35 | 13 | 05 | 05 | -- | -- | 01 | -- | 02 | -- | 01 | 62 |

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 Gangtok

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|---|----|----|----|----|----|----|----|----|----|----|----|----|--|
| 8 a) Banking Regulation Act, 1949 | | | | | | | | | | | | | |
| b) Execution, transferred and interlocutory Application under Section 45(C) of the Banking Regulation Act, 1949 | | | | | | | | | | | | | |
| 9. Company Petition & Application | | | | | | | | | | | | | |
| a) Petitions | | | | | | | | | | | | | |
| b) Application in Petitions | | | | | | | | | | | | | |
| c) Applications in liquidation proceedings | | | | | | | | | | | | | |
| 10. Income tax Reference & Applications | | | | | | | | | | | | | |
| 11. Sales Tax References and application | | | | | | | | | | | | | |
| 12. Other Direct and Indirect Tax References and Applications | | | | | | | | | | | | | |
| a) Gift Tax Wealth Tax and Estate Duty References and Applications | | | | | | | | | | | | | |
| b) Other tax Revision Cases | | | | | | | | | | | | | |
| c) Other Tax Reference and Applications | | | | | | | | | | | | | |
| 13. Petitions Under Indian Arbitration Act | 01 | 02 | -- | -- | -- | -- | -- | 01 | -- | -- | -- | 04 | |
| 14. Matrimonial Cases and References | | | | | | | | | | | | | |
| a) Matrimonial Suits/Cases | -- | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | 01 | |
| b) Matrimonial References | | | | | | | | | | | | | |
| c) Petitions Under Section 24 of the Hindu Marriage Act | | | | | | | | | | | | | |
| 15. Land Acquisition Reference | | | | | | | | | | | | | |
| 16. Election Petitions and Applications | | | | | | | | | | | | | |
| a) Election Petitions | | | | | | | | | | | | | |
| b) Applications in Election Cases | | | | | | | | | | | | | |

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High Court of Sikkim
Gangtok

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|---|----|----|------|----|----|----|----|----|------|----|----|----|----|
| 17. Insurance Act, Reference & Applications | | | | | | | | | | | | | |
| 18. Motions | | | | | | | | | | | | | |
| a) Motion for sanction of prosecution | | | | | | | | | | | | | |
| b) Motion for setting aside fraudulent transfers | | | | | | | | | | | | | |
| c) Motion for annulment of adjudication orders | | | | | | | | | | | | | |
| d) Motion for setting aside Insolvency cases | | | | | | | | | | | | | |
| e) Notice of Motion for stay order | | | | | | | | | | | | | |
| 19. Other Petitions and Applications | | | | | | | | | | | | | |
| a) Probate Civil Petitions | | | | | | | | | | | | | |
| b) Petitions under the Guardians & Wards Act | | | | | | | | | | | | | |
| c) Contempt of Court (Civil) Petitions | 01 | -- | § -- | -- | -- | -- | -- | -- | § -- | -- | -- | -- | 01 |
| d) Cross Objections | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 01 |
| e) Transfer Petition (Civil) | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| f) Applications for leave to sue as indigent person | | | | | | | | | | | | | |
| g) Execution application on the original side | | | | | | | | | | | | | |
| h) Special Cases under order XXXVI of civil procedure code 1908 | | | | | | | | | | | | | |
| i) Applications under Court Fees Act, Regarding valuation of Estate | | | | | | | | | | | | | |

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Gangtok

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|---|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|----|
| j) Petitions under Foreign Awards (Recognition and Enforcement Act, 1961) | | | | | | | | | | | | | |
| k) Petitions Application for | | | | | | | | | | | | | |
| i) Injunction in Original Proceedings | | | | | | | | | | | | | |
| ii) Appointment of Receivers in Original Proceeding | | | | | | | | | | | | | |
| l.) Civil Miscellaneous Case | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| 20. TOTAL | 43 | 19 | 07 | 08 | -- | 01 | 01 | 01 | 02 | -- | 01 | 83 | |

| | | | | | | | | | | | | | |
|---|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|----|
| ORIGINAL SIDE (CRIMINAL) | | | | | | | | | | | | | |
| 21. High Court Sessions | | | | | | | | | | | | | |
| 22. Writ Petitions | | | | | | | | | | | | | |
| a) Relating to Investigation or Trial of Criminal cases | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| 23. Special Criminal Applications for Writs under the Constitutions and U/S 491 of the Code of Criminal Procedure, 1973 | | § | | | | | § | | | | | | |
| 24. Criminal Contempt, under the Contempt of Courts Act | | | | | | | | | | | | | |
| 25. Others | | | | | | | | | | | | | |
| a) Transfer Petition (Crl.) | | | | | | | | | | | | | |
| b) Application U/S 482 of Criminal Procedure Code of 1973 or under any other corresponding provision | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 01 |
| 26. TOTAL | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 01 | |



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| APPELLATE SIDE (Civil) | | | | | | | | | | | | |
|---|----|----|----|----|----|----|----|----|----|----|----|-----|
| 27. Writ Appeals | | | | | | | | | | | | 02 |
| a) Service matters | 01 | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | |
| b) Land reforms including land ceiling | | | | | | | | | | | | |
| c) Labour laws | | | | | | | | | | | | |
| d) Other | 03 | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | 04 |
| 28. Letters patent Appeals | | | | | | | | | | | | |
| 29. First Appeals | | | | | | | | | | | | |
| a) From Original Side | | | | | | | | | | | | |
| b) From Judgments | 07 | 03 | -- | 02 | 06 | 01 | -- | -- | -- | -- | -- | 19* |
| c) From Orders | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 01 |
| 30. Second Appeals from Judgment | 03 | 01 | 01 | 03 | -- | -- | -- | -- | -- | -- | -- | 08 |
| 31. Miscellaneous First Appeals | | | | | | | | | | | | |
| a) From Original Side | | | | | | | | | | | | |
| b) From Judgment | | | | | | | | | | | | |
| c) From Orders | | | | | | | | | | | | |
| 32. Miscellaneous Second Appeals | | | | | | | | | | | | |
| a) From Judgment | | | | | | | | | | | | 01 |
| b) From Orders | 01 | | | | | | | | | | | 01 |
| 33. Revision Petitions | -- | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | § |
| 34. Civil References | § | | | | | § | | | | | | § |
| 35. Civil Miscellaneous Petitions under Article 227 of the Constitution | | | | | | | | | | | | |
| 36. Other Appeals | | | | | | | | | | | | |
| a) City Civil Courts Appeals | | | | | | | | | | | | -- |
| b) Review of Judgments | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| c) Compensation, Claims and Special Appeals | 05 | -- | -- | -- | 01 | -- | -- | -- | -- | -- | -- | 06 |
| d) Original Civil Jurisdiction Appeals | | | | | | | | | | | | |
| e) Execution First Appeals | | | | | | | | | | | | |
| f) Special Tribunal Appeal | | | | | | | | | | | | |
| 37. TOTAL | 21 | 07 | 01 | 05 | 07 | 01 | -- | -- | -- | -- | -- | 42 |
| [*02 (Two) Tax Appeals and 01 (One) Commercial Appeal included] | | | | | | | | | | | | |

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Gangtok

| APPELLATE SIDE (CRIMINAL) | | | | | | | | | | | | |
|---|-----|----|----|----|----|----|----|----|----|----|----|-----|
| 38. Criminal Appeals | | | | | | | | | | | | |
| a) By persons convicted | 33 | 07 | 02 | -- | -- | -- | -- | -- | -- | -- | -- | 42 |
| b) By Government from Judgment of Acquittal | 05 | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | 06 |
| c) By complaint, U/S 378 (4) of Criminal Procedure Code | -- | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | 01 |
| 39. Criminal Revisions | 02 | -- | -- | -- | -- | 01 | -- | -- | -- | -- | -- | 03 |
| 40. Confirmation Cases U/S 366 of Criminal Procedure Code or under any Corresponding provisions | | | | | | | | | | | | |
| 41. Criminal L P | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| 42. Others | | | | | | | | | | | | |
| a) Fresh Bail Applications pending Investigation of trial | | | | | | | | | | | | |
| b) Bail including Anticipatory Bail | -- | -- | -- | § | -- | -- | -- | -- | -- | § | -- | -- |
| c) Review Petition (FAM CT) | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| 43. TOTAL | 40 | 09 | 02 | -- | -- | 01 | -- | -- | -- | -- | -- | 52 |
| GRAND TOTAL (20+26+37+43) | 105 | 35 | 10 | 13 | 07 | 03 | 01 | 01 | 02 | -- | 01 | 178 |



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PROFORMA -V

STATEMENT OF JUDGE STRENGTH OF THE HIGH COURT OF SIKKIM DURING THE HALF YEAR ENDING ON 31/12/2023

ACTUAL STRENGTH OF JUDGES

| Sanctioned strength of Judges | No of Judges entrusted with court work only | No. of Judges entrusted with other work exclusively | TOTAL | No. of Court working days | Total number of Judge days |
|-------------------------------|---|---|-------|---------------------------|----------------------------|
| 03 | 03 | - | 03 | 81 | 81 |

1. 12.07.2023 to 23.07.2023: Special (Monsoon) Vacation.
2. 17.07.2023: Vacation Court.
3. 22.10.2023 to 05.11.2023: Durga Puja Vacation.
4. 11.11.2023 to 19.11.2023: Diwali Vacation.
5. 12.12.2023: Declared holiday vide Notification No. 43/HCS dated 22.11.2023.
6. 13.12.2023 to 31.12.2023: Christmas & Lospong/Namsong Vacation.

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